

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification of this office order no.73195-295/F.1(3)/Gaz/2022 dated 19.09.2022, the following Committee is hereby reconstituted with immediate effect :

Name of the Committee	Name of Judicial Officer	Designation
District Court Vulnerable Witness Deposition Court Rooms Monitoring Committee (VWDCMC)	Principal District & Sessions Judge (HQs)	Chairperson
	Sh. Sanajy Sharma-II, ASJ (Central)	Member
	Sh. Sunil Kumar Sharma, ASJ (West)	Additional Member
	Sh. Atul Krishna Agrawal, ASJ (Spl.FTC) (Central)	Member
	Sh. Muneesh Garg, ASJ-(POCSO) (Cental)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(NAROTTAM KAUSHAL)


Principal District & Sessions Judge (HQs)
Delhi

No. 55235-260 /F.1(3)/Gaz/23

Dated 24 III 2022

Sub:- Reconstitution of Committee.

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes, Delhi/New Delhi.
3. The Officers concerned.
4. The Sr.AO/AO(J)/Branch In-charge, Admn-I,II&III, VWDC, General. Branch, (Central), Tis Hazari Courts, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi